

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-510**

(IB)-160(PB)/2017

IA/2026/2024, IA/6456/2023, IA/6463/2023, Contempt Petition/45/2023,  
IA/1767/2023, IA/3650/2021, IA/2480/2022, IA/4471/2021, IA/2489/2020,  
CA/61/2019, CA/2370/2019, IA/3494/2021, Appeal/05/2021

**IN THE MATTER OF:**

M/s. LEVCON Valves Pvt. Ltd.

**.....Applicant**

**Vs.**

M/s. Energo Engineering Projects Ltd.

**.....Respondent**

**SECTION**

U/s 10 IBC in Liq.

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant	: Mr. B. B. Pradhan, Adv. in IA/3650/2021 Mr. Adarsh Tripathi, Mr. Vikram Singh Baid, Mr. Ajitesh Garg, Advs. in Appeal 05/21 Mr. Arnav Kumar, Mr. Mudit Gupta, Mr. Chetanya Kapoor, Advs. in IA/2480/2022
For the Respondent	: Mr. Sumant Batra, Ms. Nidhi Yadav, Mr. Sarthak Bhandari, Advs. for R-1 to R-3 in CA/61/2019 Mr. Abhishek Vikas, Adv. for R-1 in Contempt Petition/45/2023 & IA/1767/2023 Mr. Adarsh Tripathi, Mr. Vikram Singh Baid, Mr. Ajitesh Garg, Advs. for R-2 in IA/2480/2022
For the Liquidator	: Mr. Mansumyer Singh, Adv.
For the Successful Auction Purchaser/ Applicant	: Ms. Bani Dikshit, Mr. Uddhav Khanna, Advs. in Cont. Application 45/2023, IA/1767/2023, IA/6456/2023 & IA/6463/2023

**ORDER**

Due to paucity of time, the matter is listed on **02.08.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**